

**Central Administrative Tribunal
Principal Bench, New Delhi**

**MA No.1577/2018
In
O.A. No. 845/2017**

New Delhi, this the 10th day of April, 2018

**Hon'ble Shri Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Piyush Jaiwal, Age-28 Years, Gp-C
S/o Shri Pawan Kumar Sharma,
R/o- H.No.4/165, Near Azad Patwari
New Defence Colony, Muradnagar
Ghaziabad, U.P.

...Applicant

(By Advocate: Applicant in person)

Versus

1. Union of India
Through the Secretary
Ministry of Defence Production
South Block, New Delhi.
2. The Director General/Chairman
Ordnance Factory Board
Ayudh Bhawan, 10-A,
S.K. Bose Road
Kolkata-700001.
3. The Secretary
Ordnance Factory Board
Ayudh Bhawan, 10-A,
S.K. Bose Road
Kolkata-700001, India.
4. The General Manager
Ordnance Factory Muradnagar
Ghaziabad.
5. Miss Pragya Chaturvedi
Ordnance Factory Primary
School Muradnagar.
6. Mr. Satyendra Kumar Jaiswal
Ordnance Factory Primary School,
Muradnagar. ... Respondents

(By Advocate: Shri V.S.R.Krishna)

Order (oral)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Shri Piyush Jaiwal, applicant in person submitted that he wants to withdraw this OA. He moved an MA to this effect.

2. Heard applicant in person on MA No.1577/2018. MA is allowed and the OA is dismissed as withdrawn.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member(J)

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